

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 235**  
**348(ND)2017**

**IN THE MATTER OF:**

**Aman Nath** ... **Applicant/Petitioner**

**Versus**

**Neemrana Hotels Pvt. Ltd. & Ors.** ... **Respondent**

**Under Section: 241/242**

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Nidhi Mohan Parashar, Adv. Rohan Chawla

**For the Respondent** : Adv. Ashish Verma, Adv. Aditi Choudhary, Adv.  
Manu Sharma (Proxy Counsel)

**ORDER**

Due to paucity of time, the matter is re-notified to 20.03.2023.

**Sd/-**  
**COURT OFFICER**